

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2016 &
IA NO. 311 OF 2016**

Dated: 22nd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

M/s Atma Powers Pvt. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender Joshi for R-1
Mr. Aditya Grover for R-2
Mr. Sakesh Kumar for R-3

ORDER

List the matter for hearing on **06.02.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**